

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 121**  
**50/241-242/PB/2018**

**IN THE MATTER OF:**

Sh. Anshuman Rai & Ors

...

Applicant/Petitioner

Vs

M/s. Heritage Hospitals Limited & Ors

...

Respondent

**Order under Section 241-242.**

**Order delivered on 18.02.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

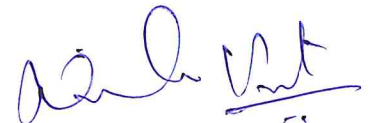
**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

**ORDER**

Renotified to 08.04.2021.



**(Nirmala Vincent)**  
**Court Officer**

18.02.2021  
Deepak Kumar